

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.04.2025

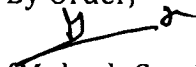
ORDER NO. 90 of 2025

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for **CESTAT, New Delhi** on **14.05.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.05.2025 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters: AD/COD/50109/2025 in Appeal Diary No. 50306/2025 M/s. AGC Vinythani Public Company Limited vs. Designated Authority Directorate General of Anti- Dumping & Allied Duties-New Delhi

Note:

1. The hearing of regular Division/Single Member Benches will resume after the hearing of Anti-Dumping matter is over.
2. In the event of non sitting of the Anti-Dumping Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar